Annexure-5

Name of the corporate debtor: Lanco Vidarbha Thermal Power Limited ; Date of commencement of LIQUIDATION: 30.06.2021 ; List of stakeholders as on: 30.06.2021 (Redrawn on 18.02.2023)

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of State Tax	Yes		19.08.2021	3,80,36,602.00	3,80,36,602.00				4.86%			-		
2	Deputy Commissioner of Customs. Nagpur	Yes		28.07.2021 & 20.12.2021	65,57,71,618.00	65,57,71,618.00				83.81%			-		
3	Deputy Commissioner of Customs. Raigad	Yes		02.12.2021	83,31,65,753.09	0				0.00%			83,31,65,753.09		
4	Income Tax Department	Yes		-	8,86,70,750.00	8,86,70,750.00				11.33%			-		Accepted on the basis of claims received in CIRP period in terms of amended Liquidation Regulations
	Total				**1,61,56,44,723.09**	**78,24,78,970.00**				**100%**			**83,31,65,753.09**	**-**	